

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.01.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 166 of 2023 in Contempt Case (AT) No. __ of 2023 in Comp. App. (AT) No. 643 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd.	Swarnendu Chatterjee
<b>2.</b>	I.A. No. 171 of 2023 in Contempt Case (AT) No. __ of 2023 in Comp. App. (AT) No. 211 of 2019	Ram Prakash & Ors. Vs. Prithvi Raj Kasana	Vivek Singh

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